

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 09.07.2019 (TUESDAY)**  
**COURT - II**  
**02:00 PM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 256 of 2017	R. Prasanth Vs. UBC Engineers Pvt. Ltd. & Ors.	Sandhya Nambidi	Shruti Iyer
2.	Comp. App. (AT) 272 of 2018	S. Gopakumar Nair &Anr. Vs. OBO Bettermann India Pvt. Ltd. &Anr.	J. Sagar	SahilNarang RiddhiJad

**For Orders**

3.	I.A No. 1931, 1932 & 1933 of 2019 in Comp. App. (AT) 255 of 2018	Sushil Kumar &Anr. Vs. Shilpa Garments Pvt. Ltd. &Ors.	Rakesh Kumar	N.P.S. Chawla
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**By Order**  
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